

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 186 of 2014

Dated : 07th November, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Financial Technologies (I) Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Amit Kapur and Mr. V. Mukherjee

Counsel for the Respondent (s) : -

ORDER

At the request of learned counsel appearing for both the parties, the matter is posted on **20th November, 2014** for hearing.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

sh/jps

